

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).6692/2007

(From the judgement and order dated 12/02/2007 in WP No. 7382/2005 of the
HIGH COURT OF BOMBAY)

BIKOBA DEORA GAIKWAD & ORS.

Petitioner(s)

VERSUS

HIRABAI MARUTIRAO GHORGARE & ORS.

Respondent(s)

(With appln(s) for permission to place addl. documents on record, permission to file
additional documents as Volume II & III, exemption from filing O.T. and with
prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

Date: 16/05/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Petitioner(s) Mr. R. Sundaravardan, Sr.Adv.
 Mr. Subhash Maruti Jadhav,Adv.
 Mr. Shivaji M. Jadhav,Adv.
 Mr. Rahul Joshi,Adv.
 Mr. Brijkishor Sah,Adv.

For Respondent(s) Mr. Vinay Navare,Adv.
 Ms. Abha R. Sharma,Adv.

UPON hearing counsel the Court made the following
ORDER

After hearing learned counsel for the parties quite at length,
the Court reserved its judgment.

(A.S. BISHT)
MASTER COURT MASTER

(SNEH BALA MEHRA) COURT